

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 3991
TO BE ANSWERED ON 24.03.2023**

AYUSH DOCTOR

3991. SHRI GNANATHIRAVIAM S:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government is aware that AYUSH Doctors are being treated as second rate by Allopathic Doctors, Para Medical Staff of Hospitals and PHCs and the patients;
- (b) if so, the details thereof; and
- (c) the remedial measures taken/ to be taken by the Government including segregation of AYUSH doctors from their Allopathic counterparts?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

- (a) Public Health is a State subject. However, Ministry of Ayush, Government of India is the cadre controlling authority for Ayush Doctors posted in Central Government Health Scheme (CGHS) and so far as CGHS is concerned, there is no discrimination between Ayush Doctors and Allopathic Doctors.
- (b) Does not arise.
- (c) There is no such proposal under consideration.
